



NOTIFICATION No. 130 / 2017

The Government, in G.O.Ms.No.299, Home (Courts-II) Department, dated 05.04.2017, have issued orders, sanctioning 1 (one) post of Registrar in the cadre of District Judge in the scale of pay of Rs.51550-1230-58930-1380-63070 viz., **Registrar (Recruitment)** to assist the Hon'ble Selection and Appointment Committee of the High Court, Madras; and in G.O.Ms.No.312, Home (Courts-II) Department, dated 06.04.2017, have issued orders, sanctioning 1 (one) post of Registrar in the cadre of District Judge in the scale of pay of Rs.51550-1230-58930-1380-63070 viz., **Registrar (Special Cell)**, to head the Special Cell for monitoring the implementation of the resolution passed in the Chief Justices Conference.

The Hon'ble The Chief Justice is pleased to make the following appointments in the High Court, Madras :

Dr. K.Arul, District Judge of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service as Additional Director, Tamil Nadu State Judicial Academy, Chennai, now functioning as Officer on Special Duty at High Court, Madras, is transferred and posted on other duty as Registrar (Special Cell), High Court, Madras, in the newly sanctioned post.

Thiru Swarnam J Natarajan, District Judge of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service as III Additional District Judge, Cuddalore @ Virudhachalam, is transferred and posted on other duty as Registrar (Recruitment), High Court, Madras, in the newly sanctioned post.

HIGH COURT, MADRAS.
DATED: 17.07.2017.

[Signature]
17/07/17.
REGISTRAR GENERAL.

To

1. Dr. K.Arul, Additional Director, Tamil Nadu State Judicial Academy, Chennai, now functioning as Officer on Special Duty at High Court, Madras.

2. Thiru Swarnam J Natarajan, III Additional District Judge, Cuddalore @ Virudhachalam.
3. The III Additional District Judge, Cuddalore @ Virudhachalam.
4. The Additional Director, Tamil Nadu State Judicial Academy, Chennai.
5. The Principal District Judge, Cuddalore.
6. The Director, Tamil Nadu State Judicial Academy, Chennai.
7. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
8. The Assistant Registrar ("J" Section), High Court, Madras
9. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
10. The Pay and Accounts Officer, High Court, Madras.
11. The Treasury Officers, District Treasury, Cuddalore.
12. The Section Officer, "J" Section, High Court, Madras.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to the Hon'ble Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Registrar (Management), High Court, Madras.
9. The Officer on Special Duty, High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (District Judiciary), High Court, Madras.
12. The Additional Registrar -I (Vigilance), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Official Assignee, High Court, Madras.
15. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
16. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
17. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
18. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
20. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
21. The Deputy Director, Regional Centre of Judicial Academy, Coimbatore..
22. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Madurai.
23. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
24. All the Officers, High Court, Madras / Madurai Bench.
25. The Chief Accounts Officer, High Court, Madras.
26. All the Head of Sections, High Court, Madras / Madurai Bench.
27. The Technical Director, NIC, High Court, Madras.
28. The Record Keeper, A.D. Records, High Court, Madras.

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OFFICIAL MEMORANDUM

Sub: Courts and Judges - District Judges – Transfer and Postings – Notification issued - Joining instructions - Issued.

Ref: 1. High Court's Official Memorandum in R.O.C.No.2053/2016/RG-B2, dated 29.04.2016.
2. High Court's Notification No. 130 / 2017, dated : 17.07.2017.

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Dr.K.Arul, District Judge of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service as Additional Director, Tamil Nadu State Judicial Academy, Chennai, who has been deputed to function as Officer on Special Duty in the High Court, Madras, in the High Court's Official Memorandum 1st cited and transferred and posted on other duty as Registrar (Special Cell), High Court, Madras, in the newly sanctioned post, vide High Court's Notification 2nd cited, is required to take charge of the post of Additional Director, Tamil Nadu State Judicial Academy, Chennai from the Director, Tamil Nadu State Judicial Academy, Chennai, who is now holding full additional charge of the said post, on 18.07.2017 F.N. and then hand over the charge of the post of Additional Director, Tamil Nadu State Judicial Academy, Chennai to the Director, Tamil Nadu State Judicial Academy, Chennai, immediately, on the same day, and assume charge of the post of Registrar (Special Cell), High Court, Madras, immediately.

The Director, Tamil Nadu State Judicial Academy, Chennai, is required to hold full additional charge of the post of Additional Director, Tamil Nadu State Judicial Academy, Chennai, until further orders.

Thiru Swarnam J Natarajan, District Judge of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service as III Additional District Judge, Cuddalore @ Virudhachalam, who has been transferred and posted on other duty as Registrar (Recruitment), High Court, Madras in the newly sanctioned post, vide High Court's

Notification 2nd cited, is required to hand over charge of his post to any one of the nearest District Judge, immediately and assume charge of the post of Registrar (Recruitment), High Court, Madras, without availing full joining time.

The Officer who relieve Thiru Swarnam J Natarajan, is required to hold full additional charge of the post of III Additional District Judge, Cuddalore @ Virudhachalam, until further orders.

HIGH COURT, MADRAS.
DATED: 17.07.2017.

R. Anni 17/07/17
REGISTRAR GENERAL.

To

1. Dr. K.Arul, Additional Director, Tamil Nadu State Judicial Academy, Chennai, now functioning as Officer on Special Duty at High Court, Madras.
2. Thiru Swarnam J Natarajan, III Additional District Judge, Cuddalore @ Virudhachalam,
3. The III Additional District Judge, Cuddalore @ Virudhachalam.
4. The Additional Director, Tamil Nadu State Judicial Academy, Chennai.
5. The Principal District Judges, Cuddalore.
6. The Director, Tamil Nadu State Judicial Academy, Chennai.
7. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
8. The Assistant Registrar ("J" Section), High Court, Madras
9. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
10. The Pay and Accounts Officer, High Court, Madras.
11. The Treasury Officers, District Treasury, Cuddalore.
12. The Section Officer, "J" Section, High Court, Madras.

Copy to:

The Record Keeper, A.D. Records, High Court, Madras.